

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3221
ANSWERED ON:01.08.2014
PROCUREMENT OF HELICOPTERS
Owaisi Shri Asaduddin

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has ordered an investigation into the alleged irregularities in the procurement of helicopters from M/s Agusta Westland; and

(b) if so, the details and present status thereof?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) & (b): Yes, Madam. Based on the complaint dated 12.02.2013 of Ministry of Defence, CBI had registered a Preliminary Enquiry No. 2172013A0002 on 25.02.2013 against Air Chief Marshal (Retd.) SP Tyagi, the then Chief of Air Staff and 14 others (persons / firms). On conclusion of the said enquiry, a criminal case RC2172013A0003CBI/ACU-V/ New Delhi was registered u/s 120-B IPC, 420-B IPC and sections 7, 8, 9, 12, 13(2) r/w 13(1)(d) of PC Act, 1988 by CBI on 12.03.2013 against the then Air Chief Marshal SP Tyagi and 18 others (persons / firms). The case is presently under investigation by CBI.